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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE & INSURANCE)

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NOTIFICATION  
Income-tax and Wealth-tax

New Delhi, the 10<sup>th</sup> April, 1976.

867  
No(P.No.178/15/75-IT.A1): In exercise of the powers conferred by clause (ii) of sub-section (1) of section 80L of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 6% 10 years Bonds 1985 issued by the Industrial Reconstruction Corporation of India Ltd. between the 1st April, 1975 and the 31st March, 1977, for the purposes of said clause.

811-  
(C.C. Ganapathy)

Additional Secretary to the Government of India.

To

The Manager,  
Government of India Press,  
Bing Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy forwarded to:-

1. The Industrial Reconstruction Corpn. of India Ltd.,  
19, Netaji Subhash Road, Calcutta-700001.
2. All Commissioners of Income-tax.
3. Federation of Indian Chamber of Commerce and Industry, New Delhi.
4. The Associated Chamber of Commerce & Industry, Calcutta.
5. Indian Institute of Chartered Accounts, New Delhi.
6. Directors of Inspection (IT)/(IAS)/(IAPN)/(Inv)/(O&M Services).
7. All Officers & Sections of I.T. Wing of C.B.D.T.
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11. Shri P.H. Ramchandani, Joint Secretary, Ministry of Law,  
Justice & Company Affairs, (Department of Legal Affairs).

V.D. Srinivasan  
(V.D. SRINIVASAN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.